

1. O.A. NO. 060/00706/2014

**Ashok Yadav Vs. U.O.I. & Others**

**21.08.2014**

Present: Mr. R.C. Sharma, counsel for the applicant

1. DB is not available today.
2. Heard learned counsel for the applicant.
3. We are not inclined to issue notice as the applicant has filed a representation to the respondents in July, 2014 only which is pending consideration.
4. At this stage, learned counsel for the applicant seeks permission to withdraw the O.A. to await the outcome of the representation filed by the applicant, with liberty to file it afresh on the same cause of action, if need so arises.
5. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

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